

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

on 21.10.06

for hearing
along with OA 08/05.

19/07

Sub

Order dated 10.7.06

Both sides are present.
The connected matter (OA
No. 8/05) being posted to
20.7.2006, let this be
called on 20.7.2006.

R-
Vice-Chairman
Hemchandra

Order dated 20.7.2005

Since in the connected
matter (OA. 8/05) stay has been
granted by the Honble High
Court, no further orders are
required to be passed in this
matter at this stage.

R-
Hemchandra

R-
Vice-Chairman